

2

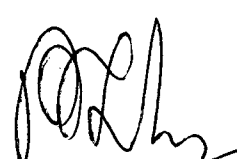
16.12.94

Applicant by Shri. V.K. Pradhan.
Respondent by Shri. Suresh
Kumar holding for Shri. M.D.
Selhina.

Learned Counsel for the
applicant states that he
has filed an MP for
Condonation of delay
which is not listed today.

Respondents to file reply
to both MP as well as O.A
within 4 weeks.

Adjourned to 23/1/95.


(P.P. Srivastava) (B.S. Hegde)
M(A). M(J)

23.1.95

Shri. V.K. Pradhan for
the applicant. None for
the respondents.

Applicant is allowed to
withdraw the Petition and
the petition is disposed
of as such.

v/c

Order/Judgement despatched
to Applicant Respondent (s)
on 23/1/95


(P.P. Srivastava) (M.S. Deshpande)
M(A). v/c

M.B.W. 1334/94
for condonation
of delay filed
on 6-1-95 23/1/95
2
29/1/95